



आयकर अपीलीय अधिकरण, बंगलूर न्यायपीठ, बंगलूर
Income Tax Appellate Tribunal, Bangalore Benches, Bangalore

NOTICE

The Special Bench in the case of M.D. Sons ITA 1413/Bang/2025 along with the following interveners fixed for hearing on 11/02/2026, is adjourned to 13/02/2026

BEFORE HON'BLE JUSTICE(RET.D.) C V BHADANG, PRESIDENT
BEFORE SHRI GEORGE GEORGE K, HON'BLE VICE PRESIDENT
BEFORE MS. PADMAVATHY S, HON'BLE ACCOUNTANT MEMBER

<u>Sl. No</u>	<u>Appeal No</u>	<u>Name</u>
1	ITA 1413/Bang/2025	M.D. SONS
<u>INTERVENERS</u>		
1-2	ITA 86/PAN/2024 & CO 3/PAN/2025	Bhimaji Maganlal Patel
3	ITA 1938/Bang/2025	Sri. Malledevaru Shaya Rajappa
4	ITA 5430/Mum/2025	Neo Itrukaa Enterprises
5	ITA 1144/Ind/2025	Arpit Patel
6	ITA 1889/Bang/2025	Sri. Srinivasappa Harish

Webex ID will be intimated later.

Copy to:

- 1 President Secretariat
 - 2 Sri. George George K, Hon'ble Vice President, ITAT Chennai
 - 3 Ms. Padmavathy, Hon'ble Accountant Member, ITAT Chennai
 - 4 AND Sr. Standing Counsel following Appellants & Interveners &
 - 5 Sri. Y. V Raviraj, Sr. Standing Counsel
 - 6 M.D. SONS
 - 7 Bhimaji Maganlal Patel
 - 8 Sri. Malledevaru Shaya Rajappa
 - 9 Neo Itrukaa Enterprises
 - 10 Arpit Patel
- Sri. Srinivasappa Harish

By order
Assistant Registrar